

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1364/2013

Monday, this the 29th day of January 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Surendra Kumar Yadav s/o Sh. H S Yadav
aged about 40 years
r/o 37, Old Roshan Pura Extn. A Block
Najafgarh, New Delhi – 110 043

..Applicant

(*Nemo*)

Versus

Union of India through

1. Secretary
Ministry of Health & Family Welfare
Shastri Bhawan, New Delhi
2. The Chairman (NIHFW)
Ministry of Health
Nirman Bhawan, New Delhi
3. Director (NIHFW)
National Institute of Health & Family Welfare
Baba Gang Nath Marg
Munirka, New Delhi – 110 067

..Respondents

(Mr. R N Singh, Advocate for respondent No.1 – *Nemo* for other respondents)

O R D E R (ORAL)

Justice Permod Kohli:

Nemo for the applicant. On the last two occasions also, the applicant remained absent. It appears that the applicant is not interested to prosecute this O.A. Dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

January 29, 2018
/sunil/